Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 10-03-2025 TO 14-03-2025

S. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/51973/2019	F.O/50354/2025	05-03-2025	11-03-2025
2	ST/50755/2019	F.O/50355/2025	04-03-2025	11-03-2025
3	ST/54328/2015	F.O/50356/2025	04-03-2025	11-03-2025
4	ST/53058/2018	F.O/50357/2025	05-03-2025	11-03-2025
5	ST/51759/2018	F.O/50358/2025	05-03-2025	11-03-2025
6	ST/54991/2023	F.O/50359/2025	05-03-2025	11-03-2025
7	ST/52266/2019 & 51668/2019 & 52265/2019-DB	F.O/50360-50362/2025	05-03-2025	11-03-2025
		MISC ORDER		
1	ST/52667/2015	M.O/50161/2025	04-03-2025	11-03-2025
2	ST/52668/2015	M.O/50162/2025	04-03-2025	11-03-2025
3	ST/52604/2019	M.O/50188/2025	05-03-2025	11-03-2025
4	ST/52597/2019	M.O/50189/2025	05-03-2025	11-03-2025
5	ST/52615/2019	M.O/50190/2025	05-03-2025	11-03-2025
6	ST/51973/2019	M.O/50191-50192/2025	05-03-202	11-03-2025

DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.